

Contested Commercial Cases disposed during the Month: December, 2024															
Sl. No.	Court	District	Court Room	Case Type	Case Number	Date of registration	Petitioner Name VS Respondent Name	Advocate	Advocate Mobile Number	Date of Decision	Days taken for disposal	whethe Pre-Institution Mediation took place	Nature of Disposal	Date of Execution of Decree	Number of days for execution of Decree from Date of decision
1	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	MS (Com)	MS (Com)/64/2022	12-07-2022	Cygnus Equipments and Rentals Private Limited Vs Bank Of Baroda	Sayantani Das	9674054202	04-12-2024	876	Yes ** pre-institutaion mediation falls jurisdiction DLSA	Contested	Na	Na
2	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Case (Com)	Misc. Case (Com)/5/2023	28-07-2023	Paras Commercial Corporation Vs Tata Consumer Products Limited	Sital Chakraborty	7003689209	09-12-2024	500	Yes ** pre-institutaion mediation falls jurisdiction DLSA	Contested	Na	Na
3	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Case (Com)	Misc. Case (Com)/6/2023	28-07-2023	Paras Home Product Corporation Vs Tata Consumer Products Limited	Sital Chakraborty	7003689209	09-12-2024	500	Yes ** pre-institutaion mediation falls jurisdiction DLSA	Contested	Na	Na
4	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Case (Com)	Misc. Case (Com)/7/2023	28-07-2023	Balkrishna Sales Corporation Vs Tata Consumer Products Limited	Sital Chakraborty	7003689209	09-12-2024	500	Yes ** pre-institutaion mediation falls jurisdiction DLSA	Contested	Na	Na
5	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Arb (Com)	Misc. Arb (Com)/29/2022	30-04-2022	Rehana Begum Vs City Developer	Brojen Seal	9830410922	20-12-2024	965	Yes ** pre-institutaion mediation falls jurisdiction DLSA	Contested	Na	Na
6	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Arb (Com)	Misc. Arb (Com)/49/2022	23-09-2022	Rehana Begum Vs City Developer	Brojen Seal	9830410922	20-12-2024	819	Yes ** pre-institutaion mediation falls jurisdiction DLSA	Contested	Na	Na
7	Commercial Court at Alipore	South 24 Parganas, Purba Medinipur, Paschim Medinipur and Jhargram	1	Misc. Arb (Com)	Misc. Arb (Com)/126/2024	26-09-2024	Exide Industries Limited Vs West Bengal Renewable Energy Development Agency	Sayantani Das	9674054202	21-12-2024	86	Yes ** pre-institutaion mediation falls jurisdiction DLSA	Contested	Na	Na

8	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc. Arb (Com)	27/2024	09-07-2024	ASHOK KUMAR LAKHOTIA AND 1 ANR Vs PIRAMAL CAPITAL AND HOUSING FINANCE LIMITED AND OTHERS	Joti Sureka	973252526	03-12-2024	147 Days	No	U/O IX rule 9 allowed on contest	Nil	Nil
9	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc. Arb (Com)	7/2024	23-03-2023	M/s. Deecon India Pvt. Ltd. Vs Union of India, CPWD	Mr. D. Das	8670762449	04-12-2024	622 Days	No	U/O IX rule 9 is rejected	Nil	Nil
10	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc. Arb (Com)	74/2024	16-11-2023	The West Bengal State Warehousing Corporation Vs M/s Bhattacharya Rubber Works 1964 Pvt. Ltd.	Shri Kajol Chatterjee	6235251452	13-12-2024	393 Days	No	Sec- 42 is allowed on contest & Sec 34 can't be entertained	Nil	Nil
11	Commercial Court at Rajarhat	North 24 Parganas, Nadia, Howrah, Hooghly	1	Misc. Arb (Com)	135/2024	19-12-2024	A1 Amin Garment Haat Private Limited Vs Cosmic MAPL JV	Laila Khatun	9681432008	20-12-2024	1 Days	No	Sec 29A extension of the period of mandate of Arbitrator	Nil	Nil
12	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Miscellaneous Arbitration (Commercial) /	25/2024	21-12-2023	Jay Prakash Ganeriwala Vs The Competent Authority and Additional District Magistrate (L.A) and 1 others.	Mr. Sanjib Mukherjee Vs Sisirkumar Mukherjee	6295805181	10-12-2024 (Contested)	355 days	No	Allowed On Contest	No	No
13	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhum, Purulia and Murshidabad.	1	Miscellaneous Arbitration (Commercial) /	44/2024	18-12-2024	GE Vernova T and D India Ltd Vs Deputy General Manager(Law and Estate), Steel Authority of India Limited	Chandrachur Chatterjee	7908760905	20-12-2024 (Contested)	2 days	No	Allowed On Contest	No	No

14	Commercial Court at Asansol	Districts of Paschim Bardhaman, Purba Bardhaman, Bankura, Birbhumi, Purulia and Murshidabad.	1	Money Suit (Commercial) /	12/2024	08-07-2020	Ashok Kumar Dutta Vs Sonic Thermal Pvt. Ltd	Subrata Ghosh Vs Tapan Kumar Chatterjee	9474493517 vs	24-12-2024 (Contested)	1630 days	NO	Decreed on contest against the defendant	No	No
15	Commercial Court Siliguri	Darjeeling ,jalpaiguri, coochbeher, alipur duar, north & south dinajpur, kalimpong, Maldah	1	Money suit, Title suit, Commercial civil suit, title suit, Money execution, Misc. Arb., Misc case, Arbi. Execution, Misc(Judl.) arb. ,	Nil										
Total : 14 Cases															